

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**RAJYA SABHA**  
**QUESTION NO 02.03.2010**  
**ANSWERED ON**

**EXTENSION OF VISIBILITY LIMITS AT AIRPORT .**

440

SHRI M.V. MYSURA REDDEY

Will the Minister of COAL HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING CIVIL AVIATION be pleased to state :-

- (a) the details of Notification issued on 17 January, 2010 with regard to extending the visibility clearance from 125 metres to 150 metres;
- (b) what are the reasons for issuing such Notification;
- (c) whether security considerations have been taken into account before issuing such Notification; and
- (d) whether it is a fact that the Boeing aircraft cannot land if the visibility is 125 metres or less?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION

( SHRI PRAFUL PATEL )

- (a) Details of notification are at Annexure `A`.
- (b): The notification has been issued for safety and uniform application of rules.
- (c): Security is not affected by operational weather minima in any way.
- (d): Most Boeing aircraft can land up to as low as 50 meters visibility. However, the notification of 17th January, 2010 was for take off operations.